NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TP (HC)/188/CAA/2017

NAME OF THE TRANSFEROR 1 NAME OF THE TRANSFEROR 2

: T1 AT MEGHALAYA : T2 AT GUWAHATI

NAME OF THE TRANSFERRE

: DALMIA CEMENT (BHARAT) LTD

UNDER SECTION

: 230

S.No. Name (in Capital)

Represented by

Signature

VISHNU MOHAN for Petitioner

ORDER

Counsel for the applicant present and prayed time for making submissions. . Time extended at request. Put up on 11.10.2017 at 10.30 A.M.

> K Anantha Padmanabha Swamy Member (Judicial)

bc